

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: MAY 31, 2014

**No. 658 /JR(S)/2014**

Sri **Maan Vardhan**, Civil Judge, Junior Division, Atrauli (Aligarh) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Smt. Yasmin Akbar.

**No. 659 /JR(S)/2014**

Smt. **Yasmin Akbar**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division (Hawali), Aligarh vice Sri Nusrat Khan.

**No. 660 /JR(S)/2014**

Sri **Nusrat Khan**, Civil Judge, Junior Division (Hawali), Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Ghanendra Kumar.

**No. 661 /JR(S)/2014**

Sri **Ghanendra Kumar**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge, Junior Division, Aligarh.

**No. 662 /JR(S)/2014**

Smt. **Jyoti**, Additional Civil Judge, Junior Division, Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sri Anil Kumar-XII.

**No. 663 /JR(S)/2014**

Sri **Anil Kumar-XII**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division, Atrauli (Aligarh) vice Sri Maan Vardhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Atrauli (Aligarh).

**BY ORDER OF THE COURT**

sd/-

**(PRATYUSH KUMAR)**  
**REGISTRAR GENERAL**

**No. 205/JR(S)/2014: Allahabad: Dated: May 31, 2014**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Aligarh. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Aligarh. (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-

**(DINESH KUMAR SINGH-I)**

**I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)**